

DIVISION BENCH
COURT - II

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1082(KB)2020
IA(I.B.C)/322(KB)2024,
IA(I.B.C)/698(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

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| IN THE MATTER OF | UIL COMMODITIES DMCC VS MAXGROW OVERSEAS LIMITED |
| UNDER SECTION | IBC UNDER SEC 9 |

Appearance (via video conferencing/physically)

Mr. Sandip Kumar Kejriwal, CS

] Liq-in-person

ORDER

1. Ld. Authorised Representative appearing on behalf of the Liq.-in-person present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **13.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.